- (a) whether Government has constituted a Committee to review the functioning of Zonal Cultural Centres (ZCCs) in the country;
 - (b) if so, the details thereof;
 - (c) whether the said Committee has submitted its recommendations to Government;
 - (d) if so, the salient features thereof;
- (e) whether Government has taken any steps for implementation of the recommendations of the Committee; and
 - (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) Yes, Sir. In August, 2010, Ministry of Culture constituted a Committee on Zonal Cultural Centres (ZCCs) under the Chairmanship of Shri Mani Shankar Aiyar. Dr. Sitakant Mahapatra and Shri Amol Palekar were the other members of this Committee. The Committee was required to look into the functioning and performance of the seven ZCCs set up in the country.

- (c) and (d) Yes, Sir. The Committee has submitted its Report on 11th April, 2011, wherein it has made various recommendations for structural and functional changes in the existing set up of the ZCCs. These include restructuring of the Governing Body and Executive Board of the ZCCs; setting up of an Indian Council of Zonal Cultural Centres and a Folk and Tribal Akademi; enhancing of the existing Corpus Fund of the ZCCs; enhancing the remuneration of folk and tribal artistes; revamping the Guru Shishya Parampara Scheme; undertaking cultural propagation primarily in villages, mofussil areas and city slums; and organizing Apna Utsav and Yatras to mark the Silver Jubilee of the ZCCs.
- (e) and (f) Before taking a view on the recommendations of the Committee, Ministry of Culture has forwarded the Report to all State Governments, ZCCs, concerned Ministries and organizations and also placed it on the website of the Ministry (www.indiaculture.nic.in) to seek views and comments of all the stakeholders.

Evolving norms for staffing pattern of libraries

3738. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that Fifth Central Pay Commission (CPC) has recommended that the Department of Culture should evolve the norms for staffing pattern for each category of libraries attached to different Ministries and Departments in Government of India;
 - (b) if so, the details thereof;

- (c) the composition of the High Powered Committee constituted in this regard;
- (d) whether there is any representative from the Government of India Librarians Association (GILA) and librarian from Central Government Libraries (beneficiary libraries) working as members of the said committee; and
 - (e) the details of criteria for nominating/selecting the members of the said Committee?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) to (c) Yes sir. To examine the recommendations of the Fifth Central Pay Commission and to suggest categorization formula and staffing pattern in government libraries, a High Powered Committee consisting of the following was constituted in 2003:-

1.	Shri A.R. Bandopadhyaya	-Chairman
2.	Joint Secretary (Culture)	-Member
3.	Director, National Library	-Member
4.	Director, Department of Expenditure	-Member
5.	Joint Secretary, Department of Personnel and Training	-Member
6.	Dr. H.K. Kaul, Director, Developing Library Network (DELNET)	-Member
7.	Dr. K.K. Banerjee, Director, Raja Rammohan Roy Library Foundation (RRRLF)	-Member

(d) There was no representative from the Government of India Librarians Association. However, Director, National Library, Director, RRRLF and Director, Central Secretariat Library represented the beneficiary libraries.

-Member Secretary

8. Director, Central Secretariat Library

(e) The Committee was constituted with representatives from the Ministry of Finance, Department of Personnel and Training and Ministry of Culture.

Dilapidated condition of monuments in Tamil Nadu

3739. SHRI T.M. SELVAGANAPATHI: Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that many monuments of historical importance being run and managed by the Archaeological Survey of India, (ASI) are in dilapidated condition in the State of Tamil Nadu;
- (b) if so, the details thereof and the steps being taken by Government to renovate them; and